

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/198/2016  
NAME OF THE PETITIONER(S) : Dr. Arivudai Nambi  
NAME OF THE RESPONDENT(S) : M/s Beko-Kare Enterprises Private Limited & 2 others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

| REPRESENTATION BY WHOM                |                         |
|---------------------------------------|-------------------------|
| 1) R. VIDHYASHANKAR<br>R. ASHOK KUMAR | Counsel for Petitioners |
| 2) AL. Ganthumathi<br>1. Palanimuthu  | Counsel for Respondent  |

**ORDER**

Counsel for petitioner present. Counsel Shri R.Gandhi representing senior counsel Shri Palanimuthu for respondent present. Counsel for petitioner has argued the matter extensively. But the representative counsel for petitioner prays time for making final submissions on their part. At request, time granted. In case the counsel for respondent would be failing to argue the matter on the next date of hearing, the Bench will decide the matter on merits. Put up on **03.11.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K.Anantha Padmanabha Swamy)  
Member (Judicial)